STATEMENT

Annual Per Capita Consumption (In KWH) in a few Developed Countries

S.No	. Country	(Year 1992) Consumption in KWH
1.	Japan	7,192
2.	France	7,140
З.	Sweden	16,655
4.	U.K.	5,933
5.	Australia	9,043
6.	U.S.A.	12,160

Source : Energy Statistics Year Book-A .U.N. Publication

[English]

N.T.P.C.

1589. SHRI SANAT MEHTA : Will the PRIME MINISTER be pleased to state :

(a) whether there is any unit of NTPC in Gujarat which supplies power to Gujarat Electricity Board; and

(b) if so, the per unit cost thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINITRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) The per unit cost of power supplied from the Stations of National Thermal Power Corporation in Gujarat to Gujarat Electricity Board is as under :-

S.No.	Name of the Plant	Per unit cost
1.	Kawas	147.21 paise/kwh
2.	Gandhar	219.54 paise/kwh (provisional)

Sewerage System

1590. SHRI R.B. RAI : Will the PRIME MINISTER be pleased to state :

(a) whether any scheme for the improvement of sewerage system in Darjeeling Town has been sent by the West Bengal Government to the Centre for its clearance and allotment of financial support from the Central Government; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). A project report for improving the Sanitation, drainage, solid waste management etc. in respect of Darjeeling area (at an estimated cost of Rs. 13.68 crores) was received from the State Government by the Planning Commission in December, 1995 for Central Assistance under the Hill Area Development Programme. The scheme is being examined from the technical angle by this Ministry.

Shortage of Power in J&K

1591. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state :

 (a) the financial losses suffered by power sector in Jammu and Kashmir during the last three years, yearwise;

(b) whether the Government are aware that no bills are being issued in J&K for domestic consumption;

(c) if so, since when and the details thereof;

(d) the revenue recovered therefrom by the State during the period, district-wise and year-wise;

(e) the amount paid by the State for the purchase of electricity from outside the State during the period; and

(f) the steps being taken by the Government to improve the supply of power in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Financial losses during the last 3 years are as follows :-

1993-94	(-) Rs. 293.24 Crores
1994-95	(-) Rs. 330.93 Crores
1995-96	(-) Rs. 402.97 Crores (anticipated)

(b) In Jammu region bills are furnished to the domestic consumers bi-monthly. In remote areas, the periodicity of billing is slightly higher.

(c) Due to the prevailing security situation in Kashmir Valley it has not been possible to furnish the bills for the last 5-6 years.

(d) The revenue recovered by the State during the last three years is as under :-

			(Rs. in crores)
Year	Jammu	Kashmir	Total
1993-94	31.43	13. 61	45.04
1994-95	33.115	12.609	45.724
1995-96	36.47	11.497	47.967

(e) The amount paid by the State for purchase of electricity from outside the State during the period is as under :-

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1	993-94	126.860	Crores
1	994-95	126.799	Crores
1	995- 96	209.991	Crores

(f) The steps taken by the Government to improve supply of power are as under :-

- (i) In Kashmir region : The 220 KV Kishanpur-Pampore Transmission Line and Receiving Station at Pampore have been commissioned.
- (ii) In Jammu region : 120 KVA 220/132 KV Receiving Station Hiranagar has already been commissioned but is under stabilisation. Similarly augmentation of 132/133 KV Bari Brahmna Grid Station is being contemplated.
- (iii) Revamping of distribution systems of both the regions has been undertaken in consultation with CEA.
- (iv) Renovation of old distribution system in hilly districts of Jammu & Kashmir by replacing wooden poles by steel tubal poles/PCC poles has been undertaken.
- (v) Rural Electrification works comprising construction of Receiving Stations and energisation of villages is a continuous process and is financed by REC of India.

Sewerage Project

1592. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) Whether a project of Maharashtra Water Supply and Sewerage Project State II is pending with Union Government for final clearance :

(b) if so, since when;

(c) the level at which it is pending as on date; and

(d) the reasons for delay and the time by which this project is likely to be cleared ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (d). The Maharashtra Water Supply and Sewerage Project Stage II is under examination of this Ministry for technical clearance. The State Government was asked in June, 1995 to furnish clarifications regarding the financing plan, inter-se priorities and also to obtain clearances of the Central Water Commission, conduct environmental impact study, prepare report for diversion of forest land, etc. The State Government's response to the aforesaid issues is still awaited. Hence, no definite time for clearance of the project can be indicated.

Generation of Electricity

1593. SHRI XAVIER ARAKAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any scheme to harness the by-products of refineries to generate electricity;

(b) whether the Cochin Refinery Limited has submitted a scheme for generation of electricity with the by-products and gas of the Refinery; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Some of the Oil Companies are considering the feasibility of generating electricity from heavy petroleum stock being produced by them.

(b) and (c). The Cochin Refineries Limited has submitted a proposal for setting up a 500 MW power generation project at Ambalamugal based on the residual stream available at the refinery as fuel at an estimated cost of Rs. 1600 crores.

[Translation]

Administrative Tribunals

1594. SHRI SUSHIL CHANDRA : Will the PRIME MINISTER be pleased to state :

(a) the number of Administrative Tribunals working at present in the country;

(b) the number of posts lying vacant in each Administrative Tribunal the time from which they are lying vacant; and

(c) the reasons therefor and the time by which they are likely to be filled ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) There is one Central Administrative Tribunal and eight State Administrative Tribunals in Andhra Pradesh, Himachal Pradesh, Karnataka, Maharashtra. Madhya Pradesh, Orissa, Tamilanadu and West Bengal set up under the Administrative Tribunals Act, 1985.

(b) Statement I and II are enclosed in two parts, one for Central Administrative Tribunal and the other for State Administrative Tribunals.

(c) In so far as vacancies in the Central Administrative Tribunal are concerned, selections